

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-449(PB)/2020**

**IN THE MATTER OF:**

Sh. Niraj Kumar	...	Applicant/Petitioner
Vs		
M/s. RG Residency Pvt Ltd.	...	Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 16.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

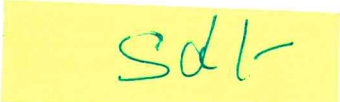
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant	:	-
For the Respondent	:	-

**ORDER**

List on 08.02.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

^  
  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

16.12.2020  
Ritu Sharma